

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/MP, No. 239 / 1993 (in OA, 183/91)

Vijay Kumar Salwan Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. (in OA. No. 183/91) for interim direction to respondents to not to send the Adverse ACR to selection committee. On scrutiny it has been found in order:

So/CT
17/4

2/16/94

19.4.93

Mr S.K. Jain - Counsel for the applicant

Register & Put up in Court for admission on 21.4.93 along with OA/183/91

Ardecho
REGISTRAR
C.A.T., JAIPUR

21.4.93 Mr. S.K. Jain, Counsel for petitioner.

Mr. S.C. Mittal, Counsel for respondents.

Copy sent to
the app. Counsel
& Mr. G. Singh
on vide 23.5.93

The learned Counsel for the petitioner
wants to withdraw the petition.

The petition is, therefore, dismissed
as withdrawn.

Date 12-5-93
Gopal Krishna
Member (Adm.)

B. Mahajan
(3. B. Mahajan)
Member (Adm.)